बछावत वेतन बोर्ड की रिपोर्ट को लागू किया जाना

504. श्री सत्य प्रकाश मालवीय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) बछावत वेतन बोर्ड की रिपोर्ट के लागू किये जाने के कार्य में कितनी प्रगति हुई है; और

(ख) इन सिफारिशों को पूरी तरह लागू किये जाने में क्या कठिनाइयां हैं ?

श्रम मंत्रालय में उप मंत्री (श्री पवन सिंह घटोवार) : (क) और (ख) बछावत वेतन बोर्डों की सिफारिशों को लागू करने की जिम्मेदारी राज्य सरकारों की है। राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों से प्राप्त अद्यतन जानकारी के अनुसार 1551 समाचारपत्र प्रतिष्ठानों में से 566 ने सिफारिशें पूरी तौर पर 18 ने आंशिक तौर पर लागू की हैं और 967 ने अभी लागू नहीं की हैं। अधिकांश राज्यों ने सिफारिशों को लागू न करने का कारण वित्तीय बाधायें बताई हैं और बछावत अवार्ड के विरुद्ध अनेक रिट याचिकायें दायर की गयी जो कि सर्वोच्च न्यायालय में लम्बित पड़ी हैं।

Delicesscing of car/sugar industries

505. SHRl VITHALBHAI M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) what are the reasons for net deiicencing car and sugar Industrie? in the New Industrial Policy ; and

(b) whether there is any proposal for deiicencing car end sugar industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) Under the New Industrial policy, industrial licencing has been abolished for all industries except for a short list of 18 industries included in Annex II to the statement on Industrial Policy. These industries which include sugar and motor cars continue to be subject to compulsory licensing for reasons relating to social, environmental or public health considerations and elitist consumption.

(b) No, Sit.

Electric Locomotives Contract for Asea Brown Boveri

506. DR. SANJAYA SINH : Will the PRIME MINISTER be pleased to state :

(a.) whether it is a fact that the Bhart Heavy Electrical? Limited (BHEL) has lost out to the multinational Asea Brown Boveri (ABB) on an estimated Rs. 500 crores contract for procurement and production cf eloctric locomotives for the Railways ;if sc, what are the details thereof ;

(b) whether it is also a fact tha-the Bharat Heavy Blectricals Limited have made representation to the Prime Minister in this regard;

(c) if GO, what are the detais thereof ; and

(d) What steps Government propose to take to save the Bharat Heavy Blectricals Limited which is reported to being dire financial straits ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) No contract has been placed by the Railways so far.

(b) No, Sir.

(c) Question does not arise.

(d) BHEL is a profit making Company. However, present low order book position of the Company is a matter of concern. The capacity utilisation in BHEL is under constant eviewbythe Govt, in orderto ensure hat the manufacturing facilities vailable with the company are dequately utilised.